COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 18 OF 2018

Dated: 16th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Kanti Bijlee Utpadan Nigam Limited Appellant(s)

Vs.

Bihar State Power (Holding) Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. R.B. Sharma for R-1

ORDER

Learned counsel for the appellant states that the appellant does not wish to file rejoinder.

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 22.10.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk